

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.5197 OF 2005

M/S. GULJAG INDUSTRIES

Appellant(s)

VERSUS

COMMERCIAL TAXES OFFICER
ent(s)
(With office report)

Respond

WITH

Civil Appeals Nos.5210 to 5224, 5226 to 5240, 5242 to 5250, 5260 to 5269, 5255 to 5259, 4412, 5283, 5571, 5723, 4413 to 4442 of 2005
(With office report)

Special Leave Petition (C) Nos.18473/2005
(With appln for exemption from filing O.T. and with prayer for interim relief and office report)

Special Leave Petition (C) No.9748/2005
(With appln. for c/delay in refiling SLP and with prayer for interim relief)

Civil Appeal Nos.5252, 5253 of 2005
(With office report)

Civil Appeal No.1927, 1928 of 2006
(With appln. for exemption from filing O.T. and with prayer for interim relief)

Civil Appeal Nos.2243, 2392, 2393, 2952, 2953, 3195, 5273 of 2006
(With office report)

Civil Appeal Nos.985, 1422, 1421, 1769, 1986, 2291 of 2007
(With office report)

Special Leave Petition (C) Nos.4658, 4660, 4661 & 4662 of 2007
(With office report)

Date : 24/07/2007 These Appeals/Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.H.KAPADIA
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

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FOR ASSESSEE(S)

-Petitioner/Appellant (s)
In CA Nos.5197,5210-11, Mr. Pallav Shishodia, Adv.
2952,2953/06 & 1769/07, Mr. D.N. Mishra, Adv.
2291/07 and RR in CAs
5219,5220,5222,5228,
5229,5238,5240,5249,
5267,4430 and 4440/05

Res.in CAs.5259,4413,
4431/2005:

Mr. B.D. Sharma, Adv.
Mr. Narottam Vyas, Adv.
Ms. Deep Shikha Bharati, Adv.
Mr. Vikramjeet Sikand, Adv.

in CA 4416/05

Mr. Subhash Chandra Birla, Adv.
Mr. Subrat Birla, Adv.

App. in CA Nos. |
5212,5215,5216, |
5221,1422 & RR.in |
CAs.5217-18,5226,5233, |
5246,5261,5263,5264-66, |
5255,5258,4419,4421, |
4422,4426,4428,4436, |
5253,1927,2243 & |
SLP 9748/05 |

Dr. Manish Singhvi, Adv.
Mr. P.V. Yogeswaran, Adv.

RR.in CA 5212/05

Mr. Sunil Kumar Jain, Adv.

In CA 5214-15/05

Mr. Arvind Kr. Sharma, Adv.
Mr. Naresh Kumar, Adv.

RR.in 5230/05

Mr. Praveen Chaturvedi, Adv.

RR.in 5245/05

Mr. H.K. Puri, Adv.

RR.in 5250/05

Mr. N. Ganpathy, Adv.

RR.in 4423/05

Mr. Satyendra Kumar, Adv.

RR in 4439/05

Mr. Gopal Sankaranarayan, Adv.
Mr. Vikas Mehta, Adv.

FOR DEPARTMENT:

Respondent in CA Nos.
5197,5210-16,5221,2952/05 &
Appellant in CAs.
5217-20,5222-69,5255-59,
4412,5283,5571,5723,
4413-42,5252-53,1927-28,
2243,2392-93,3195,5273,985,
4658,4660-62,1421,1986.
4658,4660-62,1421,1986
& SLP 18473 and 9748/05

Mr. Punit Jain, Adv.
Mr. Sushil Kumar Jain, Adv.
Ms. Christi Jain, Adv.
Mr. H.D.Thanvi, Adv.
Mr. Sarad Singhania, Adv.

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UPON hearing counsel the Court made the following
ORDER

C.A.Nos. 5242, 5268, 5231, 5571, 4438 and 4427/2005, 1928/06, 985/07, 1421/07,
1986/07,

4424/05, 4428/05, SLP(C) Nos. 4658/07, 4660/07, 4661/07 and 4662/2007 are delinked.

In Rest of the matters

Mr. Pallav Shishodia, learned counsel, appearing for assessee, resumed his arg
uments at
11.15 a.m. and concluded at 1.00 p.m. Then Dr. Manish Singhvi, learned counsel started h
is
arguments and concluded at 2.55 p.m. Thereafter Mr. Gopal Sarkarnarayan, learned counsel
made his submission till 3.10 p.m. Then Mr. Puneet Jain, learned counsel replied till 3.
30 p.m.

Thereafter Mr. Pallav Shishodia again argued for five minutes. Hearing concluded.

Judgment reserved.

(N. Annapurna) (Suman Wadhwa)
Court Master Court Master

(Madhu Saxena)
Court Master

Note: List of books attached.